



सत्यमेव जयते

***The Gauhati High Court, At Guwahati***

[The High Court of Assam: Nagaland: Mizoram & Arunachal Pradesh]  
[MONDAY, THE 1<sup>ST</sup> DAY OF NOVEMBER, 2021]

[AT 3:30 P.M.]

[ALL HON'BLE COURTS WILL RISE AT 3:15 P.M.]

**P R E S E N T**

**HON'BLE THE CHIEF JUSTICE**

**HON'BLE MR. JUSTICE N. KOTISWAR SINGH**

**HON'BLE MR. JUSTICE MANASH RANJAN PATHAK**

**HON'BLE MR. JUSTICE SUMAN SHYAM**

**HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN**

**HON'BLE MR. JUSTICE ACHINTYA MALLA BUJORBARUA**

**HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA**

**HON'BLE MR. JUSTICE AJIT BORTHAKUR**

**HON'BLE MR. JUSTICE HITESH KUMAR SARMA**

**HON'BLE MR. JUSTICE SANJAY KUMAR MEDHI**

**HON'BLE MR. JUSTICE NANI TAGIA**

**HON'BLE MR. JUSTICE MANISH CHOUDHURY**

**HON'BLE MR. JUSTICE SOUMITRA SAIKIA**

**HON'BLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**HON'BLE MR. JUSTICE KAKHETO SEMA**

**HON'BLE MR. JUSTICE DEVASHIS BARUAH**

**HON'BLE MRS. JUSTICE MALASRI NANDI**

**AND**

**HON'BLE MRS. JUSTICE MARLI VANKUNG**

**(THROUGH VIRTUAL MODE)**

REFERENCE WILL BE MADE ON THE PASSING AWAY OF **LATE GAUTAM UZIR**, SR.ADVOCATE AND MEMBER OF THE GAUHATI HIGH COURT BAR ASSOCIATION IN THE FOLLOWING ORDER-

**A. ORDER OF REFERENCE:**

- |                                 |   |  |
|---------------------------------|---|--|
| 1. MR S.N. SARMA                | : | PRESIDENT, GAUHATI HIGH COURT BAR ASSOCIATION.                                     |
| 2. MR. SATYADHAR MATAK          | : | PRESIDENT, GAUHATI HIGH COURT ADVOCATES ASSOCIATION                                |
| 3. MR. SAIENDRA DAS             | : | CHAIRMAN OF BAR COUNCIL OF ASSAM, NAGALAND, MIZORAM, ARUNACHAL PRADESH AND SIKKIM. |
| 4. MR. DILIP MAZUMDAR           | : | ADDL. ADVOCATE GENERAL, ASSAM.   |
| 5. MR. B.D. GOSWAMI             | : | ADDL. ADVOCATE GENERAL, ARUNACHAL PRADESH  |
| 6. MR. SUDIPTO BHATTACHARJEE    | : | GOVT. ADVOCATE , MIZORAM   |
| 7. MR. RANJIT KR. DEB CHOUDHURY | : | ASST. S.G.I  |
| 8. MS. M.KECHII                 | : | G.A., NAGALAND   |

**B. REFERENCE BY HON'BLE THE CHIEF JUSTICE**

□□□



***The Gauhati High Court, At Guwahati***

[ HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH ]

**NOTICE**

IT IS FOR INFORMATION TO ALL CONCERNED THAT NATIONAL LOK ADALAT WILL BE HELD ON 11.12.2021.

IN VIEW OF THE ABOVE, LEARNED ADVOCATES/PARTIES ARE HEREBY REQUESTED TO FURNISH PARTICULARS OF MATTERS WHICH THEY DESIRE TO BE TAKEN UP IN THE ENSUING LOK ADALAT AT THE OFFICE OF THE GAUHATI HIGH COURT LEGAL SERVICES COMMITTEE PREFERABLY WITHIN 02.11.2021.

BY ORDER

Dated, Guwahati, the 26<sup>th</sup> of October, 2021.